NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.11.2017 AT 10.30 AM $\,$

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA)/51/230/HDB/2017
NAME OF THE COMPANY	Batwada Infrastructure Private Limited
NAME OF THE PETITIONER(S)	Tatwam Trade Link Private Limited
NAME OF THE RESPONDENT(S)	
	Batwada Infrastructure Private Limited
UNDER SECTION	230

Counsel for Petitioner(s):

Designation	E-mail & Telephone No.	Signature
PCS	Saronando 1509 - 51-6	- nu-halan

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
			1.

ORDER

Heard Shri B.V. Saravan Kumar, PCS for the Petitioner. The learned PCS submits that his Senior Counsel is out of station and requests time. Post the case on 19.12.2017.

MEMBER (Tech)

MEMBER (Judl)